

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

19. C.P.(IB)-3712(MB)/2019

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.03.2023**

NAME OF THE PARTIES: - Shree Shyama Chem International
V/s
Nassolkem Pvt Ltd.

APPEARANCES: -

FOR OPERATIONAL CREDITOR : Adv. Sagar Sheth

FOR CORPORATE DEBTOR : Adv. Sunil Patel

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Counsel for the Corporate Debtor submits across the bar that he is willing to make entire amount which is due and payable under this present petition.

List this matter for further consideration on **21.03.2023**.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)

Jagdish